

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-381-2020**

Joaquim Barreto

... Petitioner

Versus

The Deputy Director
of Panchayats & Ors.

... Respondents

Shri Sudin Usgaonkar, Senior Advocate with Shri Kishan Padgaonkar,
Advocate for the Petitioner.Ms. S. Kamat, Additional Government Advocate for the Respondents No.1
& 2.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 10 DECEMBER 2020****P.C. :**

Ms. S. Kamat, the learned Additional Government Advocate, waives
notice for respondents no.1 & 2.

2. Issue notice to respondents no.3 & 4, returnable on 14.01.2021.

3. In the meanwhile, status quo, existing as on today, shall be
maintained.

4. Parties to act on the authenticated copy of this order.

DAMA SESHADRI NAIDU, J.

NH